

GOVERNMENT OF INDIA

DEPARTMENT OF SPACE

LOK SABHA

UNSTARRED QUESTION NO. 2596

TO BE ANSWERED ON WEDNESDAY, MARCH 10, 2021

PRIVATE SECTOR PARTICIPATION IN SPACE

2596. SHRI KAPIL MORESHWAR PATIL:

Will the PRIME MINISTER be pleased to state:

- (a) whether the Government has approved certain reforms to boost private sector participation in space sector if so, the details thereof?**
- (b) whether the Government is aware of the concerns of the Members of the scientific community towards such a move and if so, the details thereof;**
- (c) whether any steps are being taken to alleviate these concerns and if so, the details thereof;**
- (d) the role of New Space India Limited (NSIL) in the post reformed space sector and the details thereof; and**
- (e) the number of private companies that partner with the ISRO as on date and a broad area/sector-wise break up thereof?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PG &

PENSIONS AND IN THE PRIME MINISTER'S OFFICE

(DR. JITENDRA SINGH):

(a) Yes Sir, Government of India has made reforms in Space sector by enabling private sector participation in Space activities. The space sector reforms were made with the intention to provide level playing field for private companies in satellites, launches and space-based services, to bring in predictable policy and regulatory environment to private players, to provide access to use ISRO facilities and other relevant assets to improve their capacities, to provide opportunities in selected areas of planetary exploration, outer space travel etc. to private sector and to liberalise the existing geo-spatial data policy for providing remote-sensing data to entrepreneurs.

The Indian National Space Promotion and Authorization Centre (IN-SPACe) was formed as the regulatory body to promote, handhold, permit, monitor and supervise the space activities of private sector.

(b) The concerns of the members of scientific community were expressed while public consultation during the process of firming up the reforms.

(c) The Cabinet note proposing the Space sector reforms has undergone inter-ministerial consultation and the comments received from stakeholders were suitably incorporated.

(d) In the post reformed space sector, NSIL will be involved in space business activities including owning space assets, building satellites, providing launch services, production of launch vehicles & satellites through industry and transfer of ISRO technologies to Indian industries.

- (e) 35 companies have given request to DOS for undertaking space activities and the applications are being processed for further action. Sector wise distribution of proposals are as follows:**

Ground Segment	7 Nos.
Space Applications	5 Nos.
Launch Vehicle	7 Nos.
Satellite	16 Nos.
